

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:81
ANSWERED ON:19.11.2009
VIOLATION OF CIVIL AVIATION SECURITY RULES
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether incidents of violation of civil aviation security rules by pilots/VIPs have been reported recently;
- (b) if so, the details thereof;
- (c) whether the Government has constituted any enquiry committee in this regard;
- (d) if so, the details alongwith the outcome thereof;
- (e) whether the Government has formulated any special action plan to check the recurrence of such incidents in future;
- (f) if so, the details thereof alongwith the time by which such action plan is likely to be implemented?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c) & (d): Yes, Sir. An incident of scuffling between AI Pilot namely Shri M.K. Singh and CISF staff took place at Kolkata airport on 23.09.2008. During the inquiry it was revealed that Capt. M.K. Singh slapped Sub-Inspector Shri S.K. Singh and latter also retaliated. Both the sides lodged complaint in the NSCBI Airport, Police Station and cases were registered against them. However, cases were later on withdrawn by both the parties and the matter was amicably sorted out. Another incident was reported on 09/10 May, 2008 the Tiger Airways, a low cost airline based in Singapore, took off from Chennai Airport for Singapore with three pieces of checked in baggage without the passengers concerned on board. On inquiry it was found that the fault was of the Pilot and Co-pilot. It was also been revealed that laid down norms were not followed by the captain. Tiger Airways has dismissed the services of the same pilot and also issued stern warning to the co-pilot.

(e) & (f): There are no separate Action Plans. VIP security is part of the general security plan for the airports in India.